

VIOLATION OF BONUS ACT BY N.C.D.C.

*702. **SHRI A. SREEDHARAN :**

**SHRI GHAYOOR ALI
KHAN :**

**SHRI KAMESHWAR
SINGH :**

Will the Minister of **STEEL, MINES AND METALS** be pleased to state :

(a) whether the N.C.D.C. has violated the Bonus Act, 1955 regarding payment of bonus to its employees from 1961-62 to 1963-64; and

(b) if so, the action taken by Government to check mis-management?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) :

(a) N.C.D.C. has not violated the provisions of the Bonus Act, 1955 regarding payment of bonus to employees from 1961-62 to 1963-64.

(b) Does not arise.

SARKAR COMMITTEE TO ENQUIRE INTO STEEL DEALS WITH PRIVATE FIRMS

*703. **SHRI J. B. SINGH :**

**SHRI KAMESHWAR
SINGH :**

Will the Minister of **STEEL, MINES AND METALS** be pleased to refer to the reply given to Starred Question No. 857 on the 30th June, 1967 and state :

(a) whether the Sarkar Committee has completed its investigations; and

(b) if so, the findings thereof and the action taken against the defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) and b). It is presumed that the Hon. Members are referring to the Committee of Inquiry (Steel Transactions) which has been appointed in pursuance of the recommendations of the Public Accounts Committee in their 50th and 56th Reports, 1966. The Committee have covered all the specific cases referred to

in the 50th, 55th and 56th Reports, of the PAC and have examined a large number of witnesses. A report is likely to be submitted in January, 1968. The question of Government taking action against defaulters will arise thereafter.

PURCHASE OF WOODEN SLEEPERS BY RAILWAYS

*704. **SHRI P. C. ADICHAN :** Will the Minister of **RAILWAYS** be pleased to state :

(a) whether it is a fact that many State Governments have represented to the Railway Board against the unremunerative prices of wooden sleepers and large-scale rejections by the latter; and

(b) if so, the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) A few States have pressed for an upward revision of the prices fixed by the Subcommittee of the Central Board of Forestry in the Ministry of Food and Agriculture at the last meeting held in June 1965 on the plea that the prices are not remunerative now. There is no information of any large scale rejections.

(b) Refixation of prices is under consideration of the Government.

TENDERS INVITED BY INTERNATIONAL CONSTRUCTION COMPANY LIMITED LONDON

*705. **SHRI GANESH GHOSH :**

SHRI K. M. ABRAHAM :

SHRI BHAGWAN DAS :

SHRI UMANATH :

Will the Minister of **STEEL, MINES AND METALS** be pleased to state :

(a) whether it is a fact that International Company Ltd., London acting on behalf of the Indian Iron and Steel Company have invited world tenders for the supply of continuous casting machines;

(b) whether it is a fact that the Heavy Engineering Corporation has also offered to supply the above mentioned machines;